

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

D.A. No. 467/94.

Dt. of Decision : 3.8.94.

Mr. Dasari Gowri Shakar Rao

.. Applicant.

Vs

1. The General Manager,  
SC Rly, Rail Nilayam,
2. The Chief Personnel Officer,  
SC Rly, Rail Nilayam,  
Secunderabad.
3. The Divisional Railway Manager,  
SCRly, Hubli Division, Hubli,  
Karnataka State.
4. Sr.Divisional Personnel Officer,  
SC Rly, Hubli Division, Hubli,  
Karnataka State.

.. Respondents.

Counsel for the Applicant : Mr. P. Krishna Reddy  
Counsel for the Respondents: Mr. J.W. Gopala Rao, SC for Rlys.

CORAM:

THE HON'BLE SHRI A.V. HARIDASAN : MEMBER (JUDL.)  
THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

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P2

OA 467/94.

Dt. of Order: 3-8-94.

( ORDER PASSED BY HON'BLE SHRI A.V.HARIDASAN,  
MEMBER (J) ).

\* \* \*

The applicant is not pressing the O.A.  
Shri P.Krishna Reddy, counsel for the applicant  
reports no instructions. Hence the application is  
dismissed. No costs.

(A.B.GORTHI)  
Member (A)

Member (J)

Dt. 3rd August, 1994.

Dictated in Open Court.

Amulya  
5-894  
Deputy Registrar (J)

avl/

Copy to:-

1. The General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. The Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
3. The Divisional Railway Manager, South Central Railway, Hubli Division, Hubli, Karnataka State.
4. The Chief Personnel Officer, S.C.Railway, Hubli Division, Hubli, Karnataka.
5. One copy to Sri. P.Krishna Reddy, Advocate, C.M., Mys.
6. One copy to Sri. J.R.Gopala Rao, SC for Railways, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

2nd dr.  
Amulya

OA-467/ay ✓

Typed by  
Checked by

Compared by  
Approved by

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE MR.A.V.HARIDASAN: MEMBER(J) ✓

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A) ✓

Dated: 318/ay ✓

ORDER/JUDGMENT. ✓

~~M.R.P./C.P.NO.~~

O.A.NO.

467/ay <sup>in</sup> ✓

I.A.NO.

(W.P.NO. \_\_\_\_\_)

Admitted and Interim Directions  
Issued. ✓

Allowed. ✓

Disposed of with directions. ✓

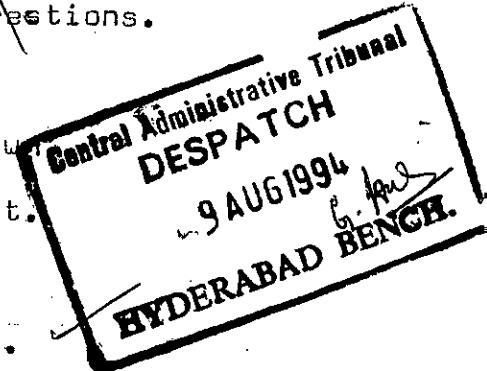
Dismissed. ✓

Dismissed as Withdrawn. ✓

Dismissed for Default. ✓

Rejected/Ordered. ✓

No order as to costs. ✓



318/ay  
ccs